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Title: Introduction of the Actuaries Bill, 2005.

**11.06 hrs.**

**ACTUARIES BILL, 2005\***

MR. SPEAKER: Okay, now, the House shall take up Item No. 3. Shri Palanimanickam to introduce a Bill.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): Sir, on behalf of my senior colleague, Shri P. Chidambaram, I beg to move for leave to introduce a Bill to provide for regulating and developing the profession of Actuaries and for matters connected therewith or incidental thereto.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for regulating and developing the profession of Actuaries and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRI S.S. PALANIMANICKAM: Sir, I introduce the Bill.

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